

1	2	3	4	5	6
2.	Providing Khariff channels in Hindon Krishni Doab.	8,500	2981	4/93	State Government is to settle basic planning and Inter-state issues.
3.	Lining of channels in Bundelkhand and Bhagalkhand region.	24,480	4887	5/92	State Government is to comply with observations of Central Water Commission on irrigation, canal design construction machinery and cost aspects. State Government is required to obtain environmental clearance from Ministry of Environment and Forest.

NOTE.—Clearance of the project depends on how soon the State Government complies with the observations of Central appraising agencies and obtains environment and forest clearance from Ministry of Environment and Forest.

[English]

#### C & A G Report on CGHS Functioning

3573. SHRI JEEWAN SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer given on April 28, 1992 to Unstarred Question No. 8268 and state :

(a) whether the issues raised in the C & AG Report on the CGHS functioning have since been examined;

(b) if so, the outcome thereof; and

(c) the action taken on each of the issues?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) & (c) The deficiencies pointed out in the report are being rectified and the facilities continuously upgraded.

#### Sale of Kidney

3574. SHRI HARIN PATHAK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a rapid increase in the sale of kidney in the country;

(b) whether foreign nationals are also visiting India for kidney transplantation;

(c) if so, the number of cases of kidney transplantation to these foreign nationals reported during last three years; and

(d) the steps taken or proposed to be taken by the Government to effectively prevent the sale of kidney to foreign nationals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) The Government is aware of sale of kidneys in the country.

(b) & (c) Government have seen reports regarding cases of foreign nationals visiting

India for kidney transplantation. However Government does not have any data in this regard.

(d) With a view to, inter-alia, prevent the sale of human organs, appropriate provisions have been made in the Transplantation of Human Organs Bill 1993, which has been passed by Rajya Sabha and is due to be taken up for consideration and passage during the current Session by the Lok Sabha.

#### Agreement between Iran and India for laying Pipeline

3575. SHRI ARVIND TULSIRAM KAMBLE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether India and Iran have agreed to undertake a feasibility study for laying a gas pipeline between the two countries;

(b) if so, the details thereof; and

(c) the time by which feasibility study is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) A Memorandum of Understanding (MOU) has been signed between the Governments of Iran and India which inter alia covers the study of the feasibility of bringing natural gas from Iran to India.

(c) The feasibility study is likely to be taken up in August/September, 1993.

#### Pipeline from Kuwait to Gujarat

3576. SHRI V. DHANANJAYA KUMAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) Whether the Government have accorded approval for laying a gas pipeline from Kuwait to Gujarat coast for supply of natural gas; and